NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/73/2018

NAME OF THE PETITIONER(S)

: NAMAKKAL RASI LOOMS CLUSTERS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, COIMBATORE

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. B. Sarathbabu For Respondent By John

ORDER

Counsel for the Petitioner present. Counsel for RoC present, he has filed the objections. The Counsel for Petitioner prayed for time for making the submissions. At request, time is enlarged. Put up on 02.03.2018 at 10.30 A.M.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)